

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-948
ANSWERD ON- 27/07/2023

**INTERNAL COMPLAINTS COMMITTEE ON SEXUAL HARASSMENT OF
WOMEN**

948 SHRI VIVEK K. TANKHA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of sports governing bodies that have Internal Complaints Committee constituted in terms of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, sport-wise details thereof; and
- (b) the number of complaints which have been received and the number of inquiry reports that have been filed since 2018, sport-wise details thereof?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a): The provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) (POSH) Act, 2013 are applicable to the National Sports Federations (NSFs), which are autonomous bodies, as also to those sports governing bodies which are under Central Government and the State Governments/UT Administrations, as applicable to any entity defined in the Act. These bodies are bound to take action, including formation of the Internal Complaints Committee (ICC), in terms of the extent legal provisions in cases of sexual harassment reported to them. Details of the NSFs with duly constituted ICC are given at **Annexure-I**.

(b) Based on the information provided, 05 NSFs have reported complaints of sexual harassment, as per details given in **Annexure-II**.

ANNEXURE -I**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 948 TO BE ANSWERED ON 27/07/2023 ASKED BY SHRI VIVEK K. TANKHA REGARDING INTERNAL COMPLAINTS COMMITTEE ON SEXUAL HARASSMENT OF WOMEN****Names of recognized NSFs which have formed Internal Complaints Committees**

1.	All India Tennis Association
2.	Indian Pancak Silat Federation
3.	Yogasan Bharat
4.	Squash Rackets Federation of India
5.	Archery Association of India
6.	Sepaktakraw Federation of India
7.	Amateur Soft Tennis Federation of India
8.	Kudo International Federation of India
9.	Wushu Association of India
10.	Indian Weightlifting Federation
11.	Rowing Federation of India
12.	Athletics Federation of India
13.	Cycling Federation of India
14.	Amateur kabaddi Federation of India
15.	Kho Kho Federation of India
16.	Indian Golf Union
17.	Gymnastics Federation of India
18.	Paralympic Committee of India
19.	Equestrian Federation of India
20.	Boxing Federation of India

21.	Hockey India
22.	Cerebral Palsy Sports Federation of India
23.	All India Football Federation of India
24.	School Games Federation of India
25.	Ju-Jitsu Association
26.	All India Chess Federation
27.	WAKO India Kickboxing Federation
28.	National Rifle Association of India
29.	Shooting Ball Federation of India
30.	Roller Skating federation of India
31.	Swimming Federation of India
32.	Basketball Federation of India
33.	Fencing Association of India
34.	All India Sports Council of Deaf
35.	Special Olympic Bharat
36.	Bridge Federation of India
37.	Billiards & Snooker Federation of India
38.	Netball Federation of india
39.	Badminton Association of India
40.	Tenpin Bowling Federation (India)
41.	Yachting Association of India
42.	Indian Kayaking & Canoeing Association
43.	Indian Polo Association
44.	Indian Triathlon Federation
45.	Table Tennis Federation of India

46.	Roll Ball Federation of India
47.	AtyaPatya Federation of India
48.	Tennis Ball Cricket Federation of India
49.	Indian Rugby Football Union
50.	Cycle Polo Federation of India
51.	Softball Federation of India
52.	Tackwondo Federation of India
53.	Wrestling Federation of India*

* At present the affairs of Wrestling Federation of India are being managed by the Ad hoc Committee appointed by Indian Olympic Association.

ANNEXURE -II**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 948 TO BE ANSWERED ON 27/07/2023 ASKED BY SHRI VIVEK K. TANKHA REGARDING INTERNAL COMPLAINTS COMMITTEE ON SEXUAL HARASSMENT OF WOMEN**

S.No	NSF	Year*	Number of complaints received	Number of complaints disposed of	Number of cases where inquiries have been completed	Number of cases where criminal case have been filed
1	Swimming Federation of India	2019	1	1	1	Nil
2	Cycling Federation of India	2022	1	1	1	1
3	Archery Association of India	2022	1	1	1	Nil
4	All India Football Federation	2022	1	1	1	1
5	Amateur Kabaddi Federation of India	2022	1	1	1	1
6	Wrestling Federation of India	2023	1	FIR was registered and chargesheet has since been filed in the court.		

* Since 2018 till now.
